

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5917  
ANSWERED ON:03.05.2010  
FUNDING PATTERN OF NRDWP  
Patel Shri Devji

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether as per the existing funding pattern under National Rural Drinking Water Programme (NRDWP) the Government is providing funds in the ratio of 75:25 for the old scheme and in the ratio of 50:50 for the new schemes;
- (b) if so, whether the Union Government has received proposals from several State-Governments including Rajasthan to review the existing funding pattern and hundred percent funds be provided for all the schemes;
- (c) if so, the details thereof; and
- (d) the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a): The sharing pattern between Centre and States for the components of Coverage, Quality and Operation & Maintenance under National Rural Drinking Water Programme (NRDWP), w.e.f. 01-04-2009 is 50:50 except for Jammu & Kashmir and North-East States for which the Centre : State sharing pattern is 90:10. In case of allocation to Desert Development Programme areas, Sustainability, Natural Calamities and Support activities components of NRDWP, 100% fund is provided by the Centre. Sub-mission projects to tackle water quality which were sanctioned and taken up for implementation before 01-04-2009 under Bharat Nirman - rural drinking water component, will be funded in the ratio of 75:25 between the Centre and States.
- (b) & (c): The Department has not received any proposal from the States for changing the sharing pattern to provide hundred percent funds after new guidelines came into effect.
- (d): Does not arise.